Annexure – 7

Name of the corporate debtor: Hanuman Tea Co Ltd

Date of commencement of CIRP: 29th April, 2025 (order received by IRP on 17/05/2025)

Updated List of creditors as on: 30th November, 2025

List of operational creditors (Government dues)

Details of Claimant	Kolkata -71											*	* 1000	* 1001/
Details of Claimant	Nata Idleton Floor		-3.									7.0	HSIMS	D INCH
Details of Claimant	Government NA of India	30/05/25	18,010	18,010	Government Dues		Z	NE NE	E No		Z	Z o Z A	Z Z Z	ZO ZE
Details of Claimant Received Received	s, Sector-II, City, -700 091	,						-						
Details of Claimant Details of claim Received	Government NA of India	30/05/25	9,24,767	9,24,767	Government Dues		7	NIL	No No	-	N _o	No NA	No NA NIL	No NA NIL NIL
Details of Claimant Preceived Received Preceived Preceiv														
Details of Claimant Details of claim	ghata Ikata –				P									
Details of Claimant Received Received Department Government No. receipt The Commissioner Comment No. 2005/25 40 52 365 Government No. 3005/25 40 52 365 Government	of West Bengal	20/02/22	40,02,000		Dues									
Details of Claimant Received Received Amount of claim of claim of claim claim No. receipt No. Details of claim	Covernment	30/05/25	292 65 07	295 23 64	Government	=		NI e	NII. No		No	No NA NIL	No NA NIL	No NA NIL NIL
Details of Claimant Details of claim Received Received Nature of	Crovernment	of receipt	claimed	of claim admitted	claim	covered by Security	00 0	covered by guarante		related party?	related voting party? share in CoC, if	related voting claim party? share in CoC, if	related voting claim party? share in CoC, if	related voting claim that party? share in may CoC, if be set-
Details of Claimant Details of claim		Nece	ived	A mount	Noture of	Amount		tanount t	mount Whether	\dashv	Whether % of gent	Whether % of gent	Whether % of gent dues,	Whether % of gent dues, not
	s of Claimant	Details o	of claim			Details of claim admitted	dai	8	В	m	Amt of contin		Amt of contin	of of any contin mutual

									2,84,65,497	2,84,65,497 2,84,65,497			
													700 069
											-		Square, Kolkata -
of the act.	1												Chowringhee
interest u/s 220(2)													Floor, P-7
the act and further													Aayakar Bhawan, 6th
271(1)(c) & 254 or													
raised vide order u/s	1												- 11(1), Kolkata
due to deman													Income Tax, Circle
NIL The claim has ariser	NIL	1416		1 47.1	d	į	i	Dues				of India	Commissioner of
		IIIN	ZII	Z	Z	ZI	Z	Government	2,25,70,355	NA 17/09/23 2,23,70,333 2,23,70,355 Government NII	NA 11/09/2	Covernment	4. Deputy

